

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 117(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: Mrs. Harjeet Kaur & Ors. V/s. M/s. Freshtech Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242, 244

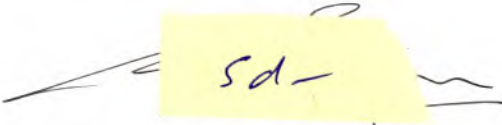
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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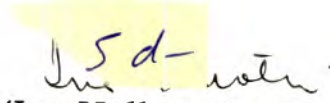
For the Petitioner(s): Ms. Deepa Trigunayat, Advocate

For the Respondent(s): Mr. Neeraj Kr. Singh, Mr. Ankur Singh, and Mr. K. Datta, Advocates

ORDER

This case has been transferred from the Hon'ble Principal Bench. Be listed for arguments in the pending CA as well as in the main Petition on 14th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)